

Sir. Apart from various studies by different Government and industrial organisations, a Committee of 5 Ambassadors have undertaken detailed studies to assess the impact of integration of European Market by 1992 on Indian trade.

(c) Various steps are being taken to meet the requirement of the emerging situation in Europe which, of the proposed measures; follow-up of the new standards being evolved in Europe; interaction with forums of industries and trade; efforts to promote warehousings etc. in Europe.

Central Assistance to Orissa

* 1000. SHRI SAMARENDRA KUNDU: Will the Minister of FINANCE be pleased to state:

(a) whether Union Government have given or propose to give any financial assistance to Orissa to meet the Budgetary deficit of the State, particularly in view of high density of population below poverty line; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). Planning Commission have suggested additional accommodation by way of special loans, advance plan assistance etc., to the Government of Orissa to bridge the gap in resources for fully funding the Annual Plan for 1990-91. The above proposal is under consideration.

Death Claims Pending with LIC

*1001. SHRI L.K. ADVANI:
SHRI KALPNATH SONKAR:

Will the Minister of FINANCE be pleased to state:

(a) the number of death claims pending with the Life Insurance Corporation, State-wise;

(b) the number of such claims which are five years or more old; and

(c) the steps Government propose to take to pay claims to such widows who do not have grown up children, at their door steps so that they do not have to run from pillar to post in their depressed state?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). The number of death claims outstanding with the Life Insurance Corporation of India as on 31st March, 1989 were 14456 out of which 826 death claims were outstanding for more than 2 years which were further reduced as on 28th February, 1990 to 412. LIC does not keep separate statistics of death claims which are outstanding for 5 years or more. The Corporation also does not maintain the statistics of death claims State-wise. However, the Lone-wise statistics covering all the States/Union Territories are maintained separately which, as on 31.3.1989, are as under:-